

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

| PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL | | |
|---|---|--------------|
| APPLICATION NUMBER | : | |
| PETITION NUMBER | : TCP/197/2016 : East India Investment Holding Pte. Ltd & another : M/s Mamallapuram Development Private Limited & 8 : 397/398 of CA 1956 and 58/59 of CA 2013 | |
| NAME OF THE PETITIONER(S) | | |
| NAME OF THE RESPONDENT(S) others | | |
| UNDER SECTION | | |
| S.No. Name (in Capital) | Represented by | Signature |
| for MG Fox Mandal & Associated | Advoide for Pettioner, No | · (XI)-, |
| for MG Fox Mandal & | Pettioner; No | 182 |
| 2) Galhermalhed ? | Cours. 1. | Joseph Jacob |
| FOR BIOHAN ICUMAIR | COUNTEL 9 PEOPONDENT | |
| M. ROSHAN ATJQ Sor CIBT VISHOU | R ₂ | M. Rosy |

Counsels for both the parties are present. Put up along with TCP/194/16 on 08.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)